

**SCHEDULE I  
FORM A**

**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MARODIA INVESTMENTS LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                          |
|----|----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | Marodia Investments Limited                                                                                                                                                                                                                                                                              |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 04/12/1979                                                                                                                                                                                                                                                                                               |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | Registrar of Companies, Gujarat                                                                                                                                                                                                                                                                          |
| 4. | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | L65993GJ1979PLC093009                                                                                                                                                                                                                                                                                    |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | 322, Madhavpura Ganj Bazar,<br>Madhavpur , Ahmedabad GJ 380004                                                                                                                                                                                                                                           |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 26th September, 2020                                                                                                                                                                                                                                                                                     |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Umesh Harjivandas Ved<br>IBBI REGISTRATION NO.:<br>IBBI/IPA-002/IP-N00136/2017-18/10376<br>Address: 304, Shoppers Plaza – V, Opp. Municipal Market,<br>C G Road, Navrangpura,<br>Ahmedabad- 380009<br>Mail Id: umesh@umeshvedcs.com<br>umeshvedcs.office@airtelmail.in<br>Phone: 079-26464153 / 48904153 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 25 <sup>th</sup> October, 2020                                                                                                                                                                                                                                                                           |

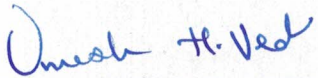
Notice is hereby given that the MARODIA INVESTMENTS LIMITED has commenced voluntary liquidation on 26<sup>th</sup> September, 2020.

The stakeholders of MARODIA INVESTMENTS LIMITED are hereby called upon to submit a proof of their claims, on or before 25<sup>th</sup> October, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Date: 29.09.2020**  
**Place: Ahmedabad**

  
**UMESH HARJIVANDAS VED**  
**LIQUIDATOR**  
**IBBI REGISTRATION NO.: IBBI/IPA-**  
**002/IP-N00136/2017-18/10376**